

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 01.12.2021 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---|---|-------------------------------|--------------------------------|
| 1.            | Comp App (AT)(CH)(Ins) No. 265/2021 & IA No. 581/2021           | Bangalore Land & Homes Ltd.<br>V<br>Shriram Land Development P Ltd & Anr          | Rohan K. George<br>R. Pushkar |                                |
| 2.            | Comp App (AT)(CH)(Ins) No. 292/2021 & IA No. 622,623 & 624/2021 | Madurai sundaram sankar<br>V<br>Committee of Creditors of Neueon Towers Ltd & Anr | Ramalingam & Associates       |                                |

## **For Admission (After notice)**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>                                       | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>   |
|---------------|---|--|-------------------------------|--|
| 3.            | Comp App (AT)(CH)(Ins) No.175/2021                            | Cellpap BV<br>V<br>Oren Hydrocarbons Private Limited             | FS Dhiman                     | A. Muralidharan<br>(Vakalat & Counter not filed)   |
| 4.            | TA No. 91/2021 & (Comp App (AT)(Ins) No. 314/2020 & 436/2021) | Maple Tree Leather Goods Pvt Ltd<br>V<br>Savan Godiawala & 7 ors | Pankaj Jain                   | Vaijayanth Paliwal-R1<br>Nitish Kumar<br>Parul- R2<br>Sanjay Kapoor<br>Megha Karnwal-R4<br>Sanjay Lodha-R8 |

## **For Hearing**

| <b>S. No.</b> | <b>Case No.</b>                            | <b>Name of the parties</b>   | <b>Counsel for Appellants</b>  | <b>Counsel for Respondents</b>  |
|---------------|--|--|--|---|
| 5.            | Comp. App (AT)(CH)(Ins) No. 16/2021        | Kennington Industries Private Limited<br>Vs<br>M/s. Siva Ram Yarns Private Limited | Suemsh Dhawan<br>Vatsala Kak<br>Ankita Bajpai<br>Geethika Sharma<br>Raghav Dembla<br>Pavithra Bawa | A. Chandra Shaker   |
| 6.            | TA No.11/2021 (Comp App (AT) No.108 /2020) | Vamsidhar Maddipatla & Anr<br>V<br>Teckbond Laboratories P Ltd & Ors.              | R.V. Yogesh<br>Snigdha Singh   | Abhijit Sinha & Adhithya<br>Sukula – R1, R3 & R6<br>Kailash Jaiswal – R2, R4 & R5 |

## **After the Above**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>                     | <b>Name of the parties</b>   | <b>Counsel for Appellants</b>        | <b>Counsel for Respondents</b> |
|---------------|-------------------------------------|--|--------------------------------------|--------------------------------|
| 1.            | Comp. App (AT)(CH)(Ins) No.211/2021 | Mr. Vallal RCK<br>V<br>Siva Industries and Holdings Ltd & Anr                    | R. Sivaraman<br>P. Ramesh Kumar      |                                |
| 2.            | Comp. App (AT)(CH) No.33/2021       | Badigeri John Davidson & 4 Ors<br>V<br>Ceylon and India General Mission & 11 Ors | M.S.<br>Sivaramakrishnan<br>Sindhu.V |                                |

**Part Heard**

| <b>S. No.</b> | <b>Case No.</b>                                 | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                           |
|---------------|---|--|-------------------------------|--|
| <b>3.</b>     | TA No. 87/2021<br>(Comp App (AT)<br>No 129/2019 | M.N. Pratap Reddy & Anr<br>V<br>Lakshmi Narasimha Mining Co. (P) Ltd & Ors.<br><b>with</b> | D.Abhinav Rao<br>G V Rao      | K. Udhayakumar-R2<br>Jayant Mehta-R3&R4                  |
| <b>4.</b>     | TA No. 88/2021<br>(Comp App (AT)<br>No 148/2019 | M. Nandana Reddy<br>V<br>Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.                   | Vivekananda                   | Udhyakumar-R2<br>Jayant Mehta-R3&R4<br>Abhinav Rao-R6&R7 |

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- 2.Court Officer - PH No. : 044-2888 0450  
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)